

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 131 OF 2015 & IA NO. 311 OF 2017 & IA NO. 335 OF 2016
AND
APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015

Dated: 12th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Devna Arora
Ms. Kritika Khanna

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-3

APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015

...Appellant(s)

Gujarat Urja Vikas Nigam Ltd.

Vs.

**Taxus Infrastructure & Power Projects Ltd. & ...Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-6/GERC

ORDER

We have heard Mr. M.G. Ramachandran, learned counsel appearing for the appellant in Appeal No. 114 of 2015.

List these matters for further hearing on **14.05.2018**

(Justice N. K. Patil)
Judicial Member
ts/mk

(I.J. Kapoor)
Technical Member